Annxure-I						
	STATE/UT-WISE DATA UNDER COMMERCIAL COURTS ACT, 2015					
	Table 1 : Commercial Courts (Below District Judge Level).					
	No of new Commercial Cases instituted	No of new Commercial cases disposed of as	No of new Commercial			
Year	during the year as on 31st December.	on 31st December	cases pending as on 31st			
	[w.e.f 03.05.2018]	on 31st December	December			
2018						
2019						
2020		Not Applicable				
2021	Not Applicable					
2022*						
Total (2018-22)						
*From 1st April to 30th June, 2022						

Table 2 : Commercial Courts (At District Judge Level).						
Year	·	o of transferred/new Commercial Cases instituted during the year as on 31st December. [w.e.f 23.10.2015]		No of new Commercial cases pending as on 31st December		
	Transferred (u/s 9)	New cases instituted				
2015						
2016						
2017						
2018						
2019		415	167	248		
2020	Not Applicable	219	140	219		
2021	Not Applicable	311	174	315		
2022		159	85	296		
Total (2015-22)		1104	566	538		
	*From 1st April to 30th June, 2022					

## NO DATA PROVIDED BY COMMERCIAL COURT AT SILIGURI

Table 3 : Commercial Courts (Below District Judge Level)					
	No of Commercial appeals				
Year	instituted during the year as on	No of new Commercial appeals	No of Commercial appeals		
Tear	31st December. <b>[w.e.f</b>	disposed of as on 31st December	pending as on 31st December.		
	03.05.2018]				
2018					
2019	Not Applicable				
2020					
2021					
2022*					
Total (2018-22)					
*From 1st April to 30th June, 2022					

Table 4 : High Court-Commercial Division.					
Year	No of transferred/new commercial cases		No of new Commercial cases disposed of	No of Commercial cases pending as on	
	instituted during the year as on 31st		as on 31st December	31st December	
	December [w.e.f. 23.10.2015]				
	Transffered#	New cases			
	(u/s 9)	instituted			
2015					
2016					
2017		0	22	76	
2018		97	46	127	
2019		385	158	354	
2020	Not Applicable	163	61	456	
2021		875	348	1019	
2022*		405	219	1365	
Total (2015-22)		1925	854	3397	
*From 1st April to 30th June, 2022					

	Table 5 : High Court Commercial Appllate Division.					
Year	No of Commercial appeals instituted during	No of Commercial appeals disposed of	No of Commercial appeals pending as on 31st			
	the year as on 31st December.	as on 31st December	December			
2015						
2016						
2017	2	2	9			
2018	4	12	1			
2019	10	7	4			
2020	2	5	1			
2021	60	52	9			
2022*	29	9	36			
Total (2015-22)	107	87	60			
*From 1st April to 30th June, 2022						

## Annexure - II

Table: All Commercial Courts in a Satate/UT under the jurisdiction of a High Court including the Hon'ble High Court							
S. No.	No. of Commercial Court constituted (below District Judge Level w.e.f. 03.05.2018)* as on 30.06.2022 [Districtwise in a State]		No. of Commercial Court constituted (at		No of <b>Commercial</b> Appellate Court	No. of Commercial Division constituted in the High Court <b>as on</b>	No. of Coomercial Appellate Division constituted in the High
	Designated as Commercial Courty but also dealing with cases other than Commercial Cases	Designed [Exclusively dealing with Commercial Cases]	Dedicated as Commercial Court but also dealing with cases other than Commercial Cases	Designated [Exclusively dealing with Commercial disputes]	03.05.2018) as on	30.06.2022 [Bench (wise]	Court) as on 30.06.2022 [Bench wise]
						5	1